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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.32/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 75/2008 TP No. 32/HDB/2016
NAME OF THE COMPANY	Sanghi Industries Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Industries Ltd & (8) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056655	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	Counsel for R3 & R5	9849866556	
P. A. Reddy	R-8	9246501211	

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Petitioner and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendur Reddy Ld. Counsel for the Respondent No.6-8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)